

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-3912**  
ANSWERED ON- 06/04/2023

**ADOPTION OF CITIZENSHIP OF FOREIGN COUNTRY**

3912. SHRI KUMAR KETKAR  
SHRI RAGHAV CHADHA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the number of Indians who left the country and have opted citizenship of other countries since 2018, year-wise;
- (b) the reasons for Indians leaving the country and opting citizenship of other countries;
- (c) the names of countries preferred by Indians;
- (d) whether Government has found out the reasons for these citizens leaving the country, if so, the details thereof;
- (e) whether it is a fact that majority of Indian citizens who opted to leave the country are High Net Worth citizens; and
- (f) if so, the number of such Indians and their total net worth?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to f) As per the information available with the Ministry, the number of Indians who renounced their Indian citizenship was 1,34,561 (in 2018); 1,44,017 (in 2019); 85,256 (in 2020); 1,63,370 (in 2021) and 2,25,620 (in 2022). For reference purpose, numbers were 1,22,819 (in 2011); 1,20,923 (in 2012); 1,31,405 (in 2013); 1,29,328 (in 2014); 1,31,489 (in 2015); 1,41,603 (in 2016); 1,33,049 (in 2017).

Individuals gave up their Indian citizenship for reasons personal to them.

List of the countries whose citizenship Indians acquired during the reference period is placed at Annexure.

The Government recognizes the potential of the global workplace in an era of a knowledge economy. It has also brought about a transformational change in its engagement with Indian diaspora. A successful, prosperous, and influential diaspora is an asset for India. India stands to gain a lot from tapping its diaspora networks and productive utilization of the soft power that comes from having such a flourishing diaspora. The Government's efforts are also aimed at harnessing the diaspora potential to its fullest including through sharing of knowledge and expertise.

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<b>List of countries whose citizenship was acquired by Indians</b>					
<b>S.No.</b>	<b>Country</b>	<b>S.No.</b>	<b>Country</b>	<b>S.No.</b>	<b>Country</b>
1	Albania	46	Ghana	91	Panama
2	Algeria	47	Greece	92	Papua New Guinea
3	Andorra	48	Grenada	93	Paraguay
4	Angola	49	Guatemala	94	Peru
5	Antigua & Barbuda	50	Guyana	95	Philippines
6	Argentina	51	Hungary	96	Poland
7	Armenia	52	Iceland	97	Portugal
8	Australia	53	Indonesia	98	Qatar
9	Austria	54	Iran	99	Republic of Ireland
10	Azerbaijan	55	Iraq	100	Romania
11	Bahamas	56	Israel	101	Russia
12	Bahrain	57	Italy	102	Saint Kitts & Nevis
13	Bangladesh	58	Jamaica	103	Saudi Arabia
14	Belarus	59	Japan	104	Serbia
15	Belgium	60	Jordan	105	Seychelles
16	Belize	61	Kazakhstan	106	Singapore
17	Bolivia	62	Kenya	107	Slovakia
18	Bosnia & Herzegovina	63	Kuwait	108	Slovenia
19	Botswana	64	Kyrgyzstan	109	South Africa
20	Brazil	65	Laos	110	South Korea
21	Brunei	66	Latvia	111	Spain
22	Bulgaria	67	Lithuania	112	Sri Lanka
23	Cambodia	68	Luxembourg	113	St. Lucia
24	Canada	69	Madagascar	114	Sudan
25	Chile	70	Malawi	115	Suriname
26	China	71	Malaysia	116	Swaziland
27	Colombia	72	Maldives	117	Sweden
28	Comoros	73	Mali	118	Switzerland
29	Costa Rica	74	Malta	119	Tanzania
30	Croatia	75	Mauritius	120	Thailand
31	Cyprus	76	Mexico	121	Tonga
32	Czech Republic	77	Moldova	122	Trinidad and Tobago
33	Denmark	78	Mongolia	123	Turkey
34	Dominica	79	Morocco	124	UAE
35	Dominican Republic	80	Mozambique	125	Uganda
36	Ecuador	81	Myanmar	126	Ukraine
37	Egypt	82	Namibia	127	UK
38	Estonia	83	Nepal	128	USA
39	Ethiopia	84	Netherland	129	Uruguay
40	Fiji	85	New Zealand	130	Vanuatu
41	Finland	86	Nigeria	131	Vatican
42	France	87	North Macedonia	132	Vietnam
43	Gabon	88	Norway	133	Yemen
44	Georgia	89	Oman	134	Zambia
45	Germany	90	Pakistan	135	Zimbabwe

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